

Jobs opportunities for disabled persons of Rajasthan

†1392. SHRI NARENDRA BUDANIA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) The year-wise and district-wise number of disabled persons seeking jobs in Rajasthan during the last five years;

(b) whether it is a fact that during the above period their number is increasing every year and opportunities of employment is decreasing: and

(c) if so, the scheme Ministry is formulating to increase the opportunities of employment for disabled people?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) and (b) As per the information received from Ministry of Labour & Employment, number of disabled persons, registered with Employment Exchanges in the country including the State of Rajasthan and number of them provided employment through Employment Exchanges for the last five years is given below:-

Year	No. of job-seekers	No. of persons received placement
2008	6,69,400	3,700
2009	6,65,500	3,300
2010	6,64,200	3,200
2011	6,87,300	3,300
2012	7,15,200	2,100

(c) In order to provide employable skills to Persons with Disabilities (PwDs) for better employment opportunities, vocational training is being provided to them in the following manner:-

(i) Vocational Training Centres (VTCs) run by various training organisations under the scheme of Deendayal Disabled Rehabilitation Scheme (DDRS).

(ii) Skill training programme is being conducted by National Handicapped Finance Development Corporation (NHFDC), a Public Sector Undertaking and seven National Institutes under the administrative control of Department of Empowerment of Persons with Disabilities.

†Original notice of the question was received in Hindi.

(iii) 21 Vocational Rehabilitation Centres (VRCs) under the administrative control of Ministry of Labour and Employment.

(iv) The National Action Plan (NAP) for skill development of Persons with Disabilities has been launched by Department of Empowerment of Persons with Disabilities in collaboration with Ministry of Skill Development and Entrepreneurship in the year 2015. The NAP sets a target of skilling of one lakh PwDs in the year 2015-16 through a cluster of empanelled training partners from Government and private sectors.

UN Convention on the Rights of Persons with Disabilities

1393. PROF. M.V. RAJEEV GOWDA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that in 2008 India ratified the UN Convention on the Rights of Persons with Disabilities which stresses on adopting a social model definition of disability;

(b) if so, the details how the Ministry plans to put this in force, if not, the reasons for delay; and

(c) whether the Ministry is planning on continuing the usage of the medical definition of disability, as defined in the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) and (b) India ratified the UN Convention of the Rights of Persons with Disabilities on 1 October, 2007. Copy of the Convention was circulated to all the States/UTs for taking steps for implementation of its provisions. Further, the Government had introduced the Rights of Persons with Disabilities Bill, 2014 in the Rajya Sabha on 7/02/2014 which is in line with the above UN Convention.

(c) In the Rights of Persons with Disabilities Bill, 2014, socio-medical approach has been adopted while defining persons with disability.

Assistance for improving socio-economic conditions of OBCs, SCs and STs.

1394. SHRI DEVENDER GOUD T.: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of proposals received from NGOs, voluntary organisations and from the State Government of Telangana seeking financial assistance for improving socio-economic conditions of OBCs, SCs, and STs through skill development;